

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:449
ANSWERED ON:25.11.2005
IRREGULARITIES IN BANKS
Rawat Shri Kamla Prasad

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received complaints regarding irregularities being committed by the nationalised banks in certain districts of Uttar Pradesh in sanctioning and waiving of loans;
- (b) if so, the details thereof during the last three years, year-wise;
- (c) whether the Government has conducted any investigation in this regard ;
- (d) if so, the outcome thereof; and
- (e) the action taken or proposed to be taken against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a)&(b) As and when a complaint is received, the same is forwarded to the concerned bank for appropriate action, in accordance with the laid down procedure.
- (c) No, Sir.
- (d)&(e) Do not arise.